

JAMMU AND KASHMIR STATE JUDICIAL ACADEMY MOMINABAD.
AT SRINAGAR

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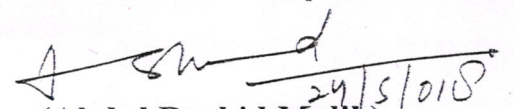
NOTIFICATION

No: 2 /SJA

Dated: 24-05-2018

It is notified for the information of newly enrolled Advocates of Kashmir province with Enrolment certificate/licences conferred by High Court of Jammu and Kashmir, mentioned in Annexure "Ä" attached with this notification that their Oath Ceremony is scheduled to be held on Wednesday, 30th of May 2018 at 4.00 PM sharp in the J&K State Judicial Academy, Mominabad, Srinagar for distribution of licences/certificates. The Advocates mentioned in the Annexure "Ä" herewith are requested to attend the Oath Ceremony in proper uniform with identity proof as per the time, date and venue mentioned above.

By Order

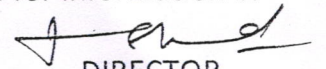

(Abdul Rashid Malik)
DIRECTOR

No.183-190/SJA

Dated: 24-05-2018

Copy to the :

1. Registrar General, High Court of J&K, Srinagar for information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court J&K Srinagar.
3. Registrar Judicial, High Court wing Srinagar for information and with the request to kindly display the notification alongwith the list on the notice board outside the Bar Room of High Court wing at Srinagar for information of newly enrolled Advocates mentioned in the list.
4. Principal District and Sessions Judge Srinagar, Anantnag, Budgam, Bandipora, Baramulla, Ganderbal, Kupwara, Kulgam, Pulwama, Shopian, Leh and Kargil with the request to inform the newly enrolled Advocates of their District mentioned in Annexure 'A' and display the notice alongwith the list on the notice board for the information of the newly enrolled Advocates of their respective Districts.
5. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal, Member, J&K State Judicial Academy for information of His Lordship.
6. Secretary to Hon'ble Mr. Justice M. K. Hanjura, Member, J&K State Judicial Academy for information of His Lordship.
7. Director, Information Department J&K Government at Srinagar with the request to publish the notification in Greater Kashmir, Srinagar.
8. Incharge, NIC High Court wing Srinagar with the request to upload the notification alongwith the list on the High Court website for information of all the concerned.


DIRECTOR